

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**(IB)-1626(PB)/2019**

**IN THE MATTER OF:**

L & T Housing Finance Ltd

...

Applicant/Petitioner

Vs

Cosmopolitan Technofab Textiles Pvt Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 03.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Ms. Nikshubha Sethi, Adv.

**ORDER**

**IA-933(PB)/2021:-**

List on 23.03.2021.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

03.03.2021  
Ritu